

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2005

(CC 9779/2005)

(From the judgement and order dated 08/02/2005 in DBCSA No. 499/2004  
& SBCWP No. 1701/2003 of The HIGH COURT OF RAJASTHAN AT JODHPUR)

STATE OF RAJASTHAN & ORS.

Petitioner(s)

VERSUS

BHAWANI SHANKER

Respondent(s)

(With I.A. No.1 - appln(s) for c/delay in filing SLP and office report)

Date: 28/10/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner(s) Mr. Manish Kumar, Adv.

Mr. Ansar Ahmad Chaudhary, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Issue notice.

Tag with S.L.P.(C) No.5617 of 2005.

(Neena Verma)

(Vi

jay Aggarwal)

Court Master

Court Master